

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 1064 of 2005

Jabalpur, this the 10th day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman

Dr. Jayant Kumar Shrotri, aged about
64 years, S/o. late Pt. Jwala Prasad Shrotri,
Retired Chief Medical Supdtt. Central Railway
Zonal Hospital Byculla, resident of 1/A,
Ashiana Complex, Near Navyug College,
South Civil Lines,
Jabalpur (M.P) 482001.

Applicant

(By Advocate – Shri L.S. Rajput)

V e r s u s

Union of India, through,

1. Secretary, Ministry of Railways
(Railway Board), Rail Bhawan,
New Delhi.
2. General Manager, Central Railway,
Chatrapati Shivaji Terminus,
Mumbai (Maharashtra).
3. Divisional Railway Manager,
Central Railway, Chatrapati Shivaji
Terminus, Mumbai (Maharashtra).

Respondents

(By Advocate – Shri H.B. Shrivastava)

O R D E R (Oral)

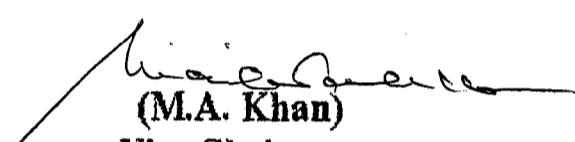
The learned counsel for the respondents has stated that the dues claimed by the applicant in the present OA have been released to the applicant. In this regard he has produced a copy of letter dated 29th March, 2006 which shows that a sum of Rs.76,018/- towards interest on delayed payment of gratuity for the period from 1.10.2001 to 4.2.2005 has been released to the applicant by cheque dated 16th March, 2006.

Manohar

2. In view of the above submission, the learned counsel for the parties agree that the present OA may be disposed of leaving it open to the applicant to approach this Tribunal afresh in case his grievance still survived.

3. I am inclined to agree to this request. As it will not cause any prejudice to the respondents so I need not call upon them to file the counter reply in this case.

4. Having regard to the above submissions of the learned counsel for the parties, the present OA is disposed of as satisfied leaving it open to the applicant to approach the Tribunal in accordance with law afresh in case his grievance pleaded in the present OA still survived.


(M.A. Khan)
Vice Chairman

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पूछांकन सं ओ/न्या.....
पुस्तकालय दाखेविलासी:-
(1) सरदिक, उत्तर भारत, नियमित विद्यालय, जलालपुर
(2) आदेशद दी/रीडिंग, नियमित विद्यालय, दाखेविलासी
(3) प्रस्तरारी श्री/श्रीमती/राजा विद्यालय, दाखेविलासी
(4) गंगापाल, घोपाल, जलालपुर बाजार, दाखेविलासी
सूचना एवं आवश्यक कार्यवाही हेतु

Shri L S Raypal, 7/1/2003
Shri H B Shrivastava

उप रजिस्ट्रार

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